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NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

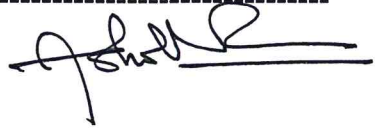



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/182/2016  
NAME OF THE PETITIONER(S) : S. Kadirvel & 13 others  
NAME OF THE RESPONDENT(S) : M/s CIGFIL Limited & 3 others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	R. VIDHYASHANKAR R. ASHOK KUMAR	Counsel for Petitioner	
2	R. MURARI Sr Adv. THIRLY AMBARK Adm KANNAN	Counsel for Respondent 1, 2 & 4	 
3.	S. SANTHANA KRISHNAN	1, 2, 4	

**ORDER**

Shri R Vidhyashankar, counsel for the petitioner present. Shri R Murari, senior counsel and Shri S Santhanakrishnan, PCS, for R1, R2 and R4 present. Counsel for petitioner submitted his arguments. For hearing Respondent's counsel, time is enlarged. Put up on 21.04.2017 at 2.30.P.M.

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)